

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1577
TO BE ANSWERED ON 04.03.2020**

SCHEMES FOR WELFARE OF SENIOR CITIZENS

1577. SHRI NEERAJ SHEKHAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of schemes being run by Central Government for welfare of senior citizens; and

(b) the details of fund allocated, released and utilised for the years 2017-18, 2018-19 and 2019-20, till date, scheme-wise?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a) and (b): The Department of Social Justice and Empowerment is implementing a Central Sector Scheme of Integrated Programme for Senior Citizens (IPSrC) under which grants in aid are given for running and maintenance of Senior Citizens Homes (Old Age Homes)/ Continuous Care Homes, Mobile Medicare Units etc to the Implementing Agencies (IAs) such as State Governments / Union Territory Administrations (through Registered Societies)/ Panchayati Raj Institutions (PRIs) / Local bodies; Non-Governmental (NGOs)/Voluntary Organizations. Details of financial assistance provided under IPSrC during 2017-18, 2018-19 and 2019-20, till date, are at **Annexure-I**.

The Department of Social Justice and Empowerment has launched a Central Sector Scheme namely "Rashtriya Vayoshri Yojana" (RVY) on 1st April, 2017 with the objective to provide aids and assisted living devices viz. walking sticks, elbow crutches, walkers/crutches, tripods/quadpods, hearing aids, wheelchairs, artificial dentures and spectacles free of cost to senior citizens belonging to BPL category who suffer from age related disabilities/infirmities such as low vision, hearing impairment, loss of teeth and loco-motor disabilities in the camp mode. The Scheme is implemented through the 'Artificial Limbs Manufacturing Corporation (ALIMCO)', (a Public Sector Undertaking under the Ministry of Social Justice and Empowerment) as the sole implementing Agency. The Scheme of RVY is entirely funded from Senior Citizens' Welfare Fund (SCWF). As on 30.01.2020, the year-wise details of funds allocated, released and utilized for the year 2017-18, 2018-19 and 2019-20 are at **Annexure-II**.

The Department of Social Justice and Empowerment has conceptualised and rolled out the National Action Plan for Senior Citizens (NAPSrC), which is based on the National Policy for Older Persons 1999 and the Maintenance and Welfare of Parents and Senior Citizens Act

2007. The NAPSrC has been formulated after discussion with various stakeholders and outside experts in the field. The NAPSrC highlights all the facets which are required to create an eco system where all the Indians can age gracefully and live a life of dignity. The Plan lays down in one documents the vision, mission and the plan of action of the Government on India for welfare and well being of the Senior Citizens of this country. Details of allocation of funds as well as release to the States/UTs and National Institute of Social Defence (NISD) under NAPSrC are at **Annexure-III**.

ANNEXURE-II

**Annexure to Parts (a) and (b) of Rajya Sabha Untarred Question No. 1577 for
04.03.2020**

S. No.	Financial Year	Allocated from SCWF (Rs. In Cr)	Released to ALIMCO (Rs. In Cr)	Fund Utilized by ALIMCO in RVY (Rs. In Cr)
1.	2016-17	16.00	16.00	NIL
2.	2017-18	1.5	1.5	14.32
3.	2018-19	106.5	106.51 (Rs. 1 lakh token money)	45.02
4.	2019-20	0.00	0.00	31.95*
	Total	124	124.01	91.29

* Unaudited

ANNEXURE-I

**Annexure to Parts (a) and (b) of Rajya Sabha Untarred Question No. 1577 for
04.03.2020**

(Rupees in Lakh)

Sl. No	Name of State/UT	2017-18	2018-19	2019-20 as on 02.03.2020
1	Andhra Pradesh	728.35	1176.81	1352.04
2	Bihar	13.37	22.92	0.00
3	Chhattisgarh	17.95	9.13	18.25
4	Goa	0.00	0.00	0.00
5	Gujarat	21.03	30.74	36.75
6	Haryana	110.33	109.60	224.90
7	Himachal Pradesh	26.25	8.31	46.11
8	Jammu and Kashmir	0.00	0.00	0.00
9	Jharkhand	0.00	0.00	0.00
10	Karnataka	382.63	410.29	1104.41
11	Kerala	23.01	54.53	60.71
12	Madhya Pradesh	28.29	107.39	105.44
13	Maharashtra	434.63	833.75	998.53
14	Odisha	730.96	848.88	1273.03
15	Punjab	14.58	31.27	12.46
16	Rajasthan	22.59	16.28	53.31
17	Tamil Nadu	707.16	997.41	1222.35
18	Telangana	133.95	245.38	374.27
19	Uttar Pradesh	119.11	105.89	251.28
20	Uttarakhand	20.58	67.25	22.73
21	West Bengal	256.36	267.42	349.24
22	A& N Island	0.00	0.00	0.00
23	Chandigarh	0.00	0.00	0.00
24	Dadra & Nagar Haveli	0.00	0.00	0.00
25	Daman and Diu	0.00	0.00	0.00
26	Lakshadweep	0.00	0.00	0.00
27	Delhi	154.38	52.78	36.14
28	Puducherry	0.00	1.80	1.80
29	Arunachal Pradesh	0.00	0.00	0.00
30	Assam	192.03	498.22	204.02
31	Manipur	260.22	566.80	523.28
32	Meghalaya	0.00	0.00	0.00
33	Mizoram	5.89	0.00	0.00
34	Nagaland	17.43	18.90	55.25
35	Sikkim	0.00	0.00	0.00
36	Tripura	25.58	25.65	21.71
Total		4446.66	6507.40	8348.01

Annexure to Parts (a) and (b) of Rajya Sabha Untarred Question No. 1577 for 04.03.2020

(Rs. in Crores)

SL. No.	States/UTs	National Allocation	1 st instalment for release	2 nd instalment to be released after receipt of State Action Plan for Welfare of Senior Citizens
1	Uttar Pradesh	2.00	1.50	0.50
2	Maharashtra	2.00	1.50	0.50
3	West Bengal	2.00	1.50	0.50
4	Bihar	2.00	1.50	0.50
5	Tamil Nadu	2.00	1.50	0.50
6	Karnataka	2.00	1.50	0.50
7	Madhya Pradesh	2.00	1.50	0.50
8	Rajasthan	2.00	1.50	0.50
9	Andhra Pradesh	1.00	0.75	0.25
10	Gujarat	1.00	0.75	0.25
11	Kerala	1.00	0.75	0.25
12	Odisha	1.00	0.75	0.25
13	Telangana	1.00	0.75	0.25
14	Punjab	1.00	0.75	0.25
15	Jharkhand	1.00	0.75	0.25
16	Haryana	1.00	0.75	0.25
17	Assam	1.00	0.75	0.25
18	Chhattisgarh	1.00	0.75	0.25
19	NCT of Delhi	1.00	0.75	0.25
20	Jammu and Kashmir	1.00	0.75	0.25
21	Uttarakhand	1.00	0.75	0.25
22	Himachal Pradesh	1.00	0.75	0.25
23	Tripura	0.50	0.375	0.125
24	Manipur	0.50	0.375	0.125
25	Goa	0.50	0.375	0.125
26	Meghalaya	0.50	0.375	0.125
27	Puducherry	0.50	0.375	0.125
28	Nagaland	0.50	0.375	0.125
29	Mizoram	0.50	0.375	0.125
30	Chandigarh	0.50	0.375	0.125
31	Arunachal Pradesh	0.50	0.375	0.125
32	Sikkim	0.50	0.375	0.125
33	Andmand & Nicobar Islands	0.50	0.375	0.125
34	Dadra & Nagar Haveli	0.50	0.375	0.125
35	Daman & Diu	0.50	0.375	0.125
36	Lakshadweep	0.50	0.375	0.125
NISD				
	NISD	2.50	2.00	0.50
	Grand Total	39.50	29.75	9.75